

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/180/2016
NAME OF THE PETITIONER(S) : A.K. Mansoor
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. SARATH BABU
Advocate
for. A.M. Sridharan

Advocate for petitioner B. Sarath

2) T.V.P. Saivihari

Counsel for Proposed R7 Saivihari

3) A.R. RAMANATHAN

Came for R1 to R3 B. Ramanathan

ORDER

Mr. B. Sarath Babu, Counsel for Petitioner present. Mr. A.R. Ramanathan, Counsel for R1 to R3 present. Mr. T.V.P. Saivihari, Counsel for proposed R-7 present and he filed the counter and has given a copy to the other side. Matter is posted for argument in C.A.34/2016. Put up on 11.07.2017.

S. Vijayaragavan.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)